

Central Administrative Tribunal
Principal Bench

O.A. No. 12 of 2000

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New Delhi, dated this the 9th November 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri Vajendra Joshi,
S/o late Shri Raghavendra Rao Joshi,
Librarian,
National Institute of Science, Technology
and Development
R/o F-43, CSIR Scientists Apartments,
Ashram Chowk,
Maharani Bagh,
New Delhi-110065. ... Applicant

(By Advocate: Dr. Sumant Bhawardwaj)

Versus

1. Council of Scientific and
Industrial Research through
Director General,
Anusandhan Bhawan, Rafi Marg,
New Delhi.
2. National Institute of Science,
Technology & Development Studies
through Director,
Dr. K.S. Krishnan Road,
New Delhi-110012. ... Respondents

(By Advocate: Shri Kapil Sharma)

ORDER (Oral)

MR. S.R. ADIGE, VC (A)

Applicant seeks promotion in accelerated
channel under the Merit Assessment Scheme with
retrospective effect.

2. We have heard Dr. Sumant Bhawardwaj for
applicant and Shri Kapil Sharma for respondents.

3. We are informed that applicant had
submitted a detailed representation to respondents on
3.7.98 (Annexure R-2), but the same has not been
disposed of by respondents as yet.

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4. Dr. Bhardwaj states that applicant would be satisfied at this stage if he is granted permission to submit a fresh self-contained representation to respondents for disposal by respondents.

5. Granting the permission as prayed for, this O.A. is disposed of ^{such} that in the event applicant submits a self-contained representation to respondents within two weeks from today, respondents shall dispose of the same in accordance with rules and instructions under intimation to applicant within two months from the date of receipt of a copy of the representation.

6. If any grievance still survives it will be open to applicant to agitate the same through appropriate original proceedings in accordance with law, if so advised.

7. The O.A. stands disposed accordingly.
No costs.

A. Vedavalli
(Dr. A. Vedavalli)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

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